

of tenure, is permissible only to the Chief Executive of Public Enterprises and that too based on their performance;

(d) if so, whether the above-said guidelines of Government have been adhered to in the ITDC; and

(e) if not, whether Government would fix responsibility and take action against the officials who flouted the Government's rules?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV-RAO SCINDIA): (a) and (b) The requisite information is given in the Annexure (c) to (e) (see Appendix CLXIV, Annexure No. 44). The tenure of executive appointments in ITDC coming under the purview of Government can be extended or curtailed based on their performance/exigencies of work. This is being followed by ITDC in the matter of appointments of Consultants in the Corporation.

#### Taking over of Surat Airport by Central Government

2695. SHRI VITHALBHAI M. PATEL:

SHRI CHHOTUBHAI PATEL:  
SHRI JITENDRABHAI LABH-SHANKER BHATT:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that Government have received any proposal to take over Surat Airport in Gujarat from the State Government;

(b) if so, from whom the proposal was received;

(c) whether it is a fact that the NAA is going to take over Surat Airport from the State Government, if so by when; and

(d) by when is it proposed to start Indian Airlines services from Surat Airport?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV-RAO SCINDIA): (a) and (b) In January 1991, the requests were received from the Chief Secretary and Chief Minister of Gujarat for Surat airport to be taken over by the National Airports Authority for upgradation.

(c) No, Sir.

(d) Since the existing runway is not suitable for Boeing-737 operations, Indian Airlines has no plans to introduce air services to Surat.

#### Aircraft operated by Vayudoot

2696. SHRI S. K. T. RAMACHANDRAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what steps are being taken by Government to replace ageing old aircraft in Indian Airlines;

(b) what are the present prevailing costs of a new A-300 Airbus, A-320 Airbus and 737 Boeings;

(c) how many aircraft are being operated at present by Vayudoot; and

(d) what are the airports which are at present linked by Vayudoot services?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV-RAO SCINDIA): (a) Indian Airlines has prepared a long-term perspective plan which, among other things, envisages phasing out of old aircrafts.

(b) Prices vary depending not only upon the class of the aircraft but also a variety of other factors including the manner of procurement that is whether on outright purchase or lease or lease-cum-purchase.

(c) Vayudoot has a fleet of 8 HS-748, 8 Dornier 228 and 1 F-27 aircraft of which 6 HS-748, 5 Dornier 228 and 1 F-27 aircraft are operational at present.

(d) Information is given in the statement enclosed.

**Statement**

*Stations Currently Operated by Vayudoot  
as on 31.7.1992.*

**NORTHERN REGION**

1. DELHI
2. LUDHIANA
3. CHANDIGARH
4. DEHRADUN
5. KULU
6. SHIMLA
7. DHARAMSHALA

**EASTERN REGION**

1. CALCUTTA
2. COOCH BEHAR
3. JAMSHEDPUR
4. AIZWAL
5. SHILLONG

**SOUTHERN REGION**

1. MADRAS
2. COIMBATORE
3. PONDICHERRY
4. TIRUPATI
5. TUTICORIN
6. COCHIN
7. AGATI
8. HYDERABAD
9. VIJAYWADA
10. RAJAMUNDRY

**WESTERN REGION**

1. BOMBAY
2. PUNE
3. KOLHAPUR
4. NANDED
5. BARODA
6. PORBANDAR
7. KESHOD
8. SURAT
9. BHAVNAGAR
10. KANDLA

11. RAJKOT
12. BELGAUM
13. INDORE
14. JAMNAGAR

**Pilots training in Indira Gandhi Rashtriya Uran Akademi**

2697. SHRI S. K. T. RAMACHANDRAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many commercial pilots were trained in the year 1989-90, 1990-91 and 1991-92 and are under training in the year 1992-93 in the Indira Gandhi Rashtriya Uran Akademi;

(b) what is the total emoluments paid at the start per mensem for a pilot in Indian Airlines and Air India;

(c) what is the maximum per mensem emolument received by a pilot in both of these companies;

(d) what are the other facilities extended to pilots by these two companies;

(e) out of those who were selected for commercial pilot training in the years 1989-90, 1990-91 and 1991-92 in Indira Gandhi Rashtriya Uran Akademi how many are the sons (and daughters) of retired pilots or working pilots, officials of public sector undertakings of civil aviation, officials of Civil Aviation Ministry and Directorate, other Government officials and big business entrepreneurs;

(f) what is the qualification prescribed in the year 1990-91 and 1991-92 are from rural areas; and

(g) what is the qualification, prescribed for eligibility for selection of commercial pilots training in Indira Gandhi Rashtriya Uran Akademi?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV. RAO SCINDIA): (a) to (g) Information is being collected and will be laid on the table of the Sabha.